

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 02nd August, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 22/2017(CZ)	M/s Ramnik Power & Alloys Vs CPCB & 4 Ors.	Mr. Sourabh Sunder, Adv.	
2.	Original Application No. 58/2017(CZ)	Eco Balance Society of Raj. Vs State of Rajasthan through Principal Secretary & Ors.	Mr. Anurag Tripathi, Adv. Mr. R.S.Tripathi, Adv.	
3.	Original Application No. 50/2017(CZ) (M.A.No.219/17)	Ravindra Saini Vs State of Rajasthan & Ors.	Mr. MahendraSinghKachhawa, Adv.	
4.	Review Application No. 05/2017(CZ) in Appeal No. 11/2017(CZ)	M/s Monnet Ispat & Energy Ltd. Vs Pallamari Pahadi wali Banjari Devi Jan Sewa Samiti & Ors.	Mr. Sanjay Upadhyay, Adv. Ms. Eisha Krishn, Adv.	
5.	Original Application No. 80/2017(CZ)	Kishore Samrite Vs Union of India & 7 Ors.	Mr. R.S. Verma, Adv. Mr. DharamveerSharma,Adv.	
6.	Original Application No. 05/2017(CZ)	Habib ur Rehman Vs Union of India & 4 Ors.	Mr. Shiraj Quraishi, Adv. Mr. Saif Quraishi, Adv.	
FOR HEARING				
7.	Original Application No. 24/2017(CZ) (M.A.No.250/17)	Sumit Soni Vs State of M.P. & 2 Ors.	Mr. Sambhav Sogani, Adv.	
8.	Original Application No. 04/2017(CZ)	Sapna M Lovanshi Vs. State of M.P. & 2 Ors.	Mr. Sachin K.Verma, Adv. for State of MP	
9.	Appeal No. 07/2016(CZ) (M.A.No.357/16)	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv. Mr. Shires Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
10.	Original Application No. 33/2017(CZ)	Sheikh Sajid Vs State of M.P. & 8 Ors.	Mr. Aditya Vijay Singh, Adv. Mr. Sachin K. Verma, Adv.	

11.	Original Application No. 106/2015(CZ) (M.A.No.731/16) (M.A.No.802/16) (M.A.No.803/16) (M.A.No.953/16) (M.A.No.1062/16) (M.A.No.1063/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
FOR COMPLIANCE				
12.	Original Application No. 143/2014(CZ) (M.A.No.335/17)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3Ors.	Mr. Shantanoo Saxena, Adv. Mr. Vivek Choudhar, Adv. for Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv.R-2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ravikant Patidar, Adv.	
FOR DIRECTION				
13.	(M.A.No.355/17) in Original Application No. 140/2016(CZ)	Lokendra Chauhan Vs State of M.P. & Ors.	Ms. Rukmani Dhangar, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in